15.04.2025 **SUPPLEMENTARY CAUSE LIST**

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
55	BAIL APPLN.-946/2025	AKSHAY KUMAR V/s DIRECTORATE OF ENFORCEMENT GOVT OF INDIA THROUGH ITS ASISTANT DIRECTOR	PIYUSH SANGHI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SANGHI (SANGHI.PIYUSH@GMAIL.COM)(9899699242)(PETITIONER) DIRECTORATE OF ENFORCEMENT (DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1239/2025 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)

HIGH COURT OF DELHI **REGISTRAR(LISTING)**
15.04.2025.

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